

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.

O.A. NO. 120/1998

Date of Order : 21.5.1998

Dinesh Pal, Electrician (SK) in the office of Garrison Engineer (AF),
Suratgarh. ..Applicant.

versus

1. Union of India through Secretary to the Government of India, Ministry of Defence, Raksha Bhawan, New Delhi.
2. Engineer-in-Chief Branch, Army Headquarters, Kashmir House, DHQ, PO. New Delhi.
3. Chief Engineer, HQRS, Western Command, Chandimandir.
4. Chief Engineer, HQRS, Central Command, Lucknow.

..Respondents.

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Mr. J.K. Kaushik, Counsel for the applicant.

CORAM :

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

PER HON'BLE MR. GOPAL KRISHNA :

Applicant, Dinesh pal, in this application under section 19 of the Administrative Tribunals Act, 1985, has prayed for a direction to the respondents to issue posting order in respect of the applicant after his transfer was approved on compassionate consideration from Suratgarh to Gorakhpur.

2. We have heard the learned counsel for the applicant. The applicant has made a representation vide Annexure A/5 dated 12.01.1998, which is pending consideration. Since the transfer of the applicant from Suratgarh to Gorakhpur was approved by the competent authority on compassionate basis, the present application is disposed of with a direction to respondent No. 2 to decide the applicant's representation, at Annexure A/5 dated 12.01.1998 in the light of the approval of the transfer vide Annexure A/6 dated 26.4.1995.

3. The application stands disposed of accordingly at the stage of admission. Let a copy of the OA and the annexures thereto be sent to respondent No. 2 alongwith a copy of this order.

Gopal Singh
(GOPAL SINGH)
MEMBER (A)

Gopal Krishna
(GOPAL KRISHNA)
VICE CHAIRMAN